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In C. A. T. (Jaipur Bench) Jaipur

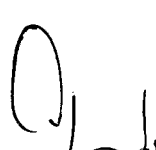
Notes of the Registry

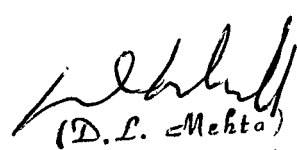
Orders of the Tribunal OA 282/94

5/7/94

Sh. S. C. Sethi counsel for the applicant

Heard. Judgement Reserved.


(O. P. Sharma)
Administrative Member


(D. L. Mehta)
Vice-Chairman

25/7/94

Judgement pronounced in open Court.


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